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No.K-13012/01/2019-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 30th January, 2019.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Pankaj Kumar Jaiswal, Judge of the Madhya Pradesh High Court, as a Judge of the Allahabad High Court and to direct him to assume charge of his office in the Allahabad High Court on or before 13th February, 2019.

mp
30/1/2019

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

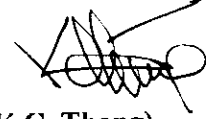
The Manager,
Government of India Press,
Minto Road,
New Delhi-110002.

No. K. 13012/01/2019-US.II

Dated 30.01.2019

Copy to:-

- 1 Shri Justice Pankaj Kumar Jaiswal, Judge, Madhya Pradesh High Court, Jabalpur.
- 2 The Secretary to the Governor of Madhya Pradesh, Bhopal.
- 3 The Secretary to the Chief Minister of Madhya Pradesh, Bhopal.
- 4 The Secretary to Chief Justice, Madhya Pradesh High Court, Jabalpur.
- 5 The Chief Secretary, Government of Madhya Pradesh, Bhopal.
- 6 The Registrar General, Madhya Pradesh High Court, Jabalpur.
- 7 The Accountant General, Madhya Pradesh, Bhopal.
- 8 The Secretary to the Governor, Uttar Pradesh, Lucknow.
- 9 The Secretary to the Chief Minister, Uttar Pradesh, Lucknow.
- 10 The Secretary to Chief Justice, Allahabad High Court, Allahabad.
- 11 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 12 The Registrar General, Allahabad High Court, Allahabad.
- 13 The Accountant General, Uttar Pradesh, Lucknow.
- 14 The President's Secretariat, (CA.II Section), New Delhi.
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PS to MoS(L&J)/PSO to Secretary(J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
- 18 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).



(K.C. Thang)

Deputy Secretary to the Government of India
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